

3—श्री वी० बालासुब्रामनियन, आयुक्त विभागीय कार्यवाहियों ।

4—श्री आर० पी० खन्ना, आयुक्त वाणिज्य-कर

5—श्री एन० पी० सिन्हा, सचिव, शिक्षा विभाग ।

6—श्री वी० पी० कश्यप, स्वास्थ्य सचिव

7—वित्तीय आयुक्त—रिक्त ।

(ग) गंडक क्षेत्र-विकास आयुक्त का पद चम्पारण और सादान जिलों में प्रतिरूप संवेष्टन कार्यक्रम (शैंडो पैकेज प्रोग्राम) के उद्घाटन के परिणामस्वरूप सघन विकास कार्यक्रम के प्रभावी कार्यान्वयन के लिए बनाया गया था । आयुक्त के दर्जे का विशेष आधिकारी, खान विभाग, का पद खानों से सम्बन्धित महत्वपूर्ण मुकदमों में कारगर रूप से कार्यवाही करने के लिए बनाया गया । विशेष अधिकारी, विभागीय कार्यवाही के पद को फिर से चालू किया गया क्योंकि राजपत्रित अधिकारियों के विरुद्ध बहुत सी विभागीय कार्यवाहियों को शीघ्र निपटाने की आवश्यकता थी । विद्यमान पदों का दर्जा बढ़ा कर शेष चार पदों का सृजन इन पदों की बढ़ती हुई जिम्मेदारियों को ध्यान में रखते हुए किया गया । पुनर्गठन की इस प्रक्रिया में कुछ अन्य बरिष्ठ पदों को भी समाप्त अथवा अन्य पदों में मिला दिया गया । बताया गया है कि इस कारण से अतिरिक्त वित्तीय भार नगण्य होगा ।

Conference of All India Majlis-e-Mushawarat

4666. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a conference of All India Majlis-e-Mushawarat was held at Delhi from October 2 to 4, 1969;

(b) whether the conference has demanded establishment of Riot

Police Force with 50 per cent Muslim representation at all levels; and

(c) whether the conference has also demanded for the establishment of Riot Intelligence Cell at the Centre under the charge of the Prime Minister with effective Muslim representation thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) According to information received from the Delhi Administration, a Conference of the All India Majlis-e-Mushawarat was held at Delhi from October 3 to 5, 1969.

(b) and (c). Yes, Sir.

Murder of Legislators

4667. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of legislators murdered during the last one year;

(b) the reasons behind these murders; and

(c) the steps taken to protect the lives of Legislators in view of the increase in crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) to (c). The State Governments of Andhra Pradesh, Assam, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Nagaland, Orissa, Punjab, Rajasthan and West Bengal and all the Union Territories having Legislative Assemblies have reported that during the last one year no Legislator was murdered in their State/Union Territory. The Government of Kerala have reported that one such murder took place in their State during the last one year. The reasons behind this murder is stated to be Trade Union rivalry.

The information in respect of the remaining State Governments will be laid on the Table of the Sabha, on receipt from them.